

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 9/2016

S. GURLAD SINGH KAHLON

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 52934/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 5067/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 92564/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 148891/2022 - CLARIFICATION/DIRECTION
IA No. 89166/2020 - CLARIFICATION/DIRECTION
IA No. 59752/2024 - EARLY HEARING APPLICATION
IA No. 52935/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 136952/2017 - INTERVENTION APPLICATION
IA No. 92558/2018 - INTERVENTION APPLICATION
IA No. 13774/2018 - MODIFICATION OF COURT ORDER)

Date : 10-02-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) :

Mr. Amarjit Singh Bedi, AOR
Mr. Varun Chandiok, Adv.
Ms. Riya Seth, Adv.
Mr. Gaganpreet Sandhu, Adv.
Mr. Gaganmeet Singh, Adv.
Mr. Varun Chugh, Adv.

For Respondent(s) :

Mr. H.S.Phoolka, Sr. Adv.
Mr. Jagjit Singh Chhabra, AOR
Mr. Arani Chaudhury, Adv.

Ms. Aishwarya Bhati, A.S.G.
Mr. V Mohana, Sr. Adv.
Mr. Arkaj Kumar, Adv.
Mr. Sabarish Subramanian, Adv.
Mr. Padmesh Mishra, Adv.
Mr. Rajan Kumar Chourasia, Adv.
Ms. Neelakshi Bhadauria, Adv.
Mr. Arvind Kumar Sharma, AOR
Mr. Mukesh Kumar Maroria, AOR
Mr. T S Sabarish, Adv.

Ms. Pallavi Tayal, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List on 17th February, 2025.

**We permit the petitioner to place on record copies
of the relevant judgments relied upon.**

**(ANITA MALHOTRA)
AR-CUM-PS**

**(AVGV RAMU)
COURT MASTER**